<u>FMR – 3</u> Quarterly Progress Report on Large Value Frauds

(Vide Paragraph 4.2)

Name of the bank: _____

Statement for quarter ended _____

Part A: Summary information

		Number	Amount involved (₹ In lakh)
1.	Cases outstanding		
2.	Cases where there is no progress (furnish case- wise details as per format at Part B below)		
3.	Cases where there is progress (furnish case- wise details as per format at Part C below)		

Part – B: Details of cases where there is no progress

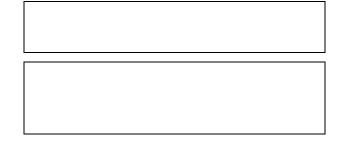
No.	Name of branch	Fraud No.	Name of party/account	Amount (₹ in lakh)

Part – C: Case-wise details of progress

Nan Am	Name of party/account: Name of branch/office: Amount involved (₹ in lakh)				
Fra	ud No :				
1.	Date of first reporting				
2.a	Date of filing recovery suit with DRT/Court				
b	Present position				
3.	Recoveries made up to the end of the last quarter (₹ in lakh)				
4.	Recoveries made during the quarter (₹ In lakh)				
	a) From party/parties concerned				
	b) From insurance				
	c) From other sources				
5.	Total recoveries (3+4) (₹ in lakh)				
6.	Loss to the bank (₹ in lakh)				
7.	Provision held (₹ in lakh)				
8.	Amount written off (₹ in lakh)				
9.	a) Date of reporting case to Police/ CBI				

b) Date of completion of Police/CBI investigation

c) Date of submission of investigation report by Police/CBI



10. Details of staff-side action

No.	Nam	Desg	Wheth	Date	Date of	Date	Date of	Punis	Details of
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			suspen	issue	n-	compl	of final	ment	on/convic
			-	of	cement	e-tion	orders	awar-	tion/acqui
			ded/Dt.	charge	of	of		ded	ttal, etc.
			of	sheet	domesti	inquir			
			suspen		С	У			
			s-ion		inquiry				
1.									
2.									
3.									
4.									

11. Other developments

12. Whether case closed during the Yes/ quarter

Yes/No			

13. Date of closure: